

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 106  
(IB)-2178(ND)2019**

**Under Section: 7 of IBC.**

**In the matter of:**

Amit Arya

....**Applicant**

Vs.

Banyantree Developers Pvt. Ltd

....**Respondent**

**Order delivered on 10.01.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Praveen Kumar Aggarwal, Adv.,  
Mr. Abhishek Grover, Adv.,  
Mr. Pareekshit Bishnoi, Adv.  
For the Respondent : Mr. Arjun Agarwal, Adv.

**ORDER**

Reply is filed yesterday. Copy is also served in the Court.  
Rejoinder, if any, be filed within five days, with copy in advance  
to the other side. List on 03.02.2020.

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh